

Self-sufficiency in Aluminium

*627. SHRI SOMNATH RATH : Will the Minister of STEEL, MINES AND COAL be pleased to state :

(a) the time by which India will become self-sufficient in aluminium;

(b) the expected total production of aluminium after the Orissa plant of National Aluminium Co. Ltd., starts commercial production; and

(c) the year by which the above plant is expected to go on stream ?

THE MINISTER OF STEEL, MINES AND COAL (SHRI VASANT SATHE) :

(a) to (c). The present installed capacity for production of aluminium is sufficient to meet the present domestic demand. On account of inadequate and erratic power supply to the aluminium smelters, production has been below the installed capacity, necessitating imports. As per present indications, National Aluminium Company Limited would go on stream towards the end of 1986-87 in so far as production of aluminium is concerned. The expected total production of aluminium in the country after National Aluminium Company Limited starts commercial production, will be :

1987-88	..	393,000 tonnes
1988-89	...	483,000 tonnes
1989-90	...	499,000 tonnes

According to the present projections of demand and supply of aluminium metal, India will have surplus of aluminium metal from 1988-89 onwards, for some years, until the demand builds up again.

Expansion of Merchant Banking Divisions of Nationalised Banks

*628. SHRI Y. S. MAHAJAN : Will the Minister of FINANCE be pleased to state :

(a) whether Government are considering any proposal to expand the activities of the merchant banking divisions of nationalised banks which at present are only limited to

managing the public issue of shares/debentures of limited companies; and

(b) if so, whether Government propose to consider assigning the merchant banking division such roles as corporate counselling, credit syndication, Eurodollar loans, amalgamations and merger of non-resident Indian funds ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) No, Sir.

(b) Does not arise.

[Translation]

Removal of Directors of Nationalised Banks

4460. SHRI PIYUS TIRAKY : Will the Minister of FINANCE be pleased to state :

(a) whether 95 members of the Board of Directors of the nationalised banks had been removed from service during February, 1985;

(b) if so, the details thereof;

(c) whether the Reserve Bank of India had earlier drawn the attention of Government towards the irregularities being committed in these banks;

(d) if so, the reasons for not paying attention earlier towards the objections raised by the Reserve Bank; and

(e) the effective steps being taken by Government to bring about necessary improvement in the banking system ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) and (b). In terms of the provisions of the Nationalisations Schemes, 1970/1980 the Central Government have issued notifications to the effect that specific non-official Directors on the Boards of the twenty nationalised banks as had completed three years, as Directors shall cease to hold office from the dates they completed a period of three years from the date of their nomination,